

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Mrs.Meena Satheesh
Ld.Registrar

Date: 08-11-2017
Time: 12 Noon

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.116 of 2017(SZ)	P.Thiruvarasan, Chidambaram Taluk, Cuddalore District Vs The Executive Officer, Chidambaram Taluk, Cuddalore District And 6 others	M/s.R.Gururaj Counsel for Applicant M/s. M.K.Subramanian E.Manoharan for R1 M/s. Abdul Saleem for R2,R3 M/s. H.Yasmeen Ali for R4,R5 M/s.L.G.Sahadevan for R6 & R7	For Reply of R1 to R3
2	Application No.170 of 2017(SZ)	K.Satish Goud, Musheerabad, Secundrabad and 3 others Vs State of Telangana, Rep.,by its Chief Secretary to Govt, Secretariat, Hyderabad and 6 others	M/s. Andapalli Sanjeev Kumar K.C.Krishnamoorthy Counsel for Applicant M/s. H.Yasmeen Ali for R1 to R4 M/s. D.S.Ekambaram for R6 M/s. T.Sai Krishnan for R7	MoA & Reply of R5 For Reply of R1 to R4, R7
3	Application No.178 of 2017 (SZ)	H.Mohan Krishnan Hesaragatta Main Road Bengaluru Vs The Union of India Through the Secretary, Ministry of Law & Justice New Delhi and 4 others	M/s. Maithili & Associates Counsel for Applicant M/s. Su.Srinivasan for R1 M/s. Devraj Ashok for R2 M/s.Gokul Krishnan for R4	MoA & Reply of R3, R5 For Reply of R1, R2, R4
4	Appeal No.62 of 2017(SZ)	Meenava Thanthai K.R.Selvaraj Kumar, Meenavar Nala Sangam Rep.,by its President, M.R.Thiyagarajan, Royapuram, Chennai	M/s. K.Mageshwaran Counsel for Appellant M/s. Syed Nurullah Sheriff for R1 & R2 M/s. H.Yasmeen Ali for R3 M/s. E.Manoharan for R4	MoA & Reply of R5 For Reply of R1,R2 R3, R4, R6

		Vs The Secretary to Government, Union of India Ministry of Environment and Forest, New Delhi and 5 others	M/s. R.Saravanakumar for R6	
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Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No. 73 of 2017(SZ)	A.Jayakanthan Cuddalore District Vs M/s. Oil and Natural Gas Corporation Limited, Rep.by its Chairman Cum Managing Director, New Delhi and 7 others	M/s.S.Lakshmi Counsel for Applicant M/s. M/s. King & Patridge for R1 M/s. Giridhar & Sai for R2 M/s.M.K.Subramanian for R4,R5 M/s.Yasmeen Ali for R6 & R7 M/s.E.Manoharan for R8	Reply of R1 to R5, R8
2	Application No.141 of 2017 (SZ)	K.Periasamy, Thuraiyur Taluk, Trichy Vs The Chairman, Tamil Nadu Pollution Control Board, Guindy, Chennai and 4 others	M/s. Dhalapathy Vignesh Kumar Counsel for Applicant M/s. H.Yasmeen Ali for R1 & R3 M/s. E.Manoharan for R2 M/s.Su.Srinivasan for R4 M/s. R.M.Venkatesh for R5	For Reply of R2,R4
3	Application No.143 of 2017 (SZ)	Meenava Thanthai K.R.Selvaraj Kumar Meenavar Nala Sangam, Rep.,by its President, M.R.Thiyagarajan, Royapuram, Chennai Vs The Director, Directorate of School Education, Chennai and 4 others	M/s. K.Mageshwaran Counsel for Applicant M/s. H.Yasmeen Ali for R2 M/s. E.Manoharan for R3 & R4 M/s. T.V.Vineeth Kumar for R5	MoA & Reply of R1 For Reply of R3 to R5

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Registrar